

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 03.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (CA)/53/2024 in Company Petition /12/2022
NAME OF THE COMPANY	Kanti Conductors Ltd
NAME OF THE PETITIONER(S)	Ravi Ramesh Babu Mopidevi Babu Rao
NAME OF THE RESPONDENT(S)	Kanti Conductors Ltd
UNDER SECTION	241

**ORDER**

**Present:** Ld. Counsel Mr. Asad Hussain for the Petitioner.  
Ld. Counsel for the Respondent No.1 and 2.

Other Respondents are already been set ex-parte. Pleadings are completed.  
**Matter is adjourned to 28.05.2024.**

**IA (CA)/53/2024**

**Present:** Ld. Counsel Mr. Asad Hussain for the Applicant.  
Ld. Counsel for the Respondent No.1 and 2.

Last opportunity is granted for filing counter for R1 and R2. **Matter is adjourned to 28.05.2024.**

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**